

**ARRANGEMENT FOR HIGH PEDIGREE BULLS**

23. SHRI GOVINDA REDDY: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) the arrangement made by Government for maintaining high pedigree bulls for breeding purposes; and

(b) the number and kinds of pedigree bulls

(i) kept by Government; (ii) distributed for breeding purposes to the States?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMED KIDWAI): (a) The Government of India are running three Central Institutes, viz., Cattle-cwm-Dairy Farm, Karnal, Indian Veterinary Research Institute, Izatnagar, and Indian Dairy Research Institute, Bangalore, for maintaining high pedigree bulls for genetic and other experimentation.

(b) (i) Kept by Government —

<b>Tharparkar</b>	..	<b>7</b>
<b>Sindhi</b>	..	<b>8</b>
<b>Murraha Buffalo</b>	..	<b>5</b>
<b>Sahiwal</b>	..	<b>6</b>
<b>Haryana</b>	..	<b>5</b>
<b>Gir</b>	..	<b>3</b>

(ii) Distributed to States for breeding purposes:—

<b>Tharparkar</b>	..	<b>29</b>
<b>Sahiwal</b>	..	<b>4</b>
<b>Sindhi</b>	..	<b>73</b>
<b>Haryana</b>	..	<b>9</b>
<b>Murraha Buffalo</b>	..	<b>12</b>
<b>Gir</b>	..	<b>16</b>

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**PURCHASE OF AEROPLANES**

24. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to state:

(a) Whether Government have purchased any aeroplanes for the purpose of carrying passengers and cargo; and

(b) if so, whether the purchase was made in the cheapest market?

"This figure indicates bull and bull-calves distributed to States from the year 1949-50 to 1952-53 (up-to-date).

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR) : (a) No, Sir.

(b) Does not arise.

**LEAVE OF ABSENCE TO BABU  
GOPINATH SINGH AND  
KUNWARANI VIJAYA RAJE**

3 P.M.

MR. CHAIRMAN: I have to read two letters. Shri Gopinath Singh in his letter says:

"I am confined in the Ursula Hors-man Memorial Hospital, Kanpur, on account of a severe heart attack which I had on the night of the 30th of December, 1952. Although I have recovered considerably but my physicians do not consider it safe yet that I should travel to New Delhi to attend the sittings of the Council of States. I therefore request you as well as the Council kindly to allow me to be absent for 30 sittings commencing from the 11th instant, for which I shall be grateful."

Is it the pleasure of the Council that this leave be granted?

(No Hon. Member dissented.)

MR. CHAIRMAN: Permission is granted. Shrimati Vijaya Raje says:

"As both my children are running high temperature since the last fortnight, I request you to kindly grant me leave of absence from attending the Council meeting from the 11th February to 6th March 1953."

Is it the pleasure of the Council that this leave be granted?

(No hon. Member dissented.)

MR. CHAIRMAN: Permission is granted.

**STATEMENT BY DEPUTY MINISTER  
FOR COMMUNICATIONS**